

THE FOLLOWING OFFICIALS SHALL ATTEND THE OFFICE ON THE DATES MENTIONED AGAINST EACH DURING THE PERIOD FROM 04.05.2020 TO 17.05.2020 (WORKING DAYS) AND SHALL WORK FROM HOME DURING REMAINING PERIOD SUBJECT TO THE CONDITION THAT THEY WILL NOT LEAVE THE STATION AND SHALL BE AVAILABLE IMMEDIATELY TO REPORT ON DUTY AS AND WHEN CALLED WITHOUT ANY LAPSE

OFFICE

Sr. No.	Name of the official S/Shri/Ms.	Designation	Duty Period	Contact Number
1	Pawan Kumar	English Clerk	04.05.2020 to 07.05.2020	9466420164
2	Harish Kumar	Assistant	08.05.20 & 11.05.20 to 13.05.20	9416875050
3	Sandeep Kumar	Assistant	14.05.2020 to 16.05.2020	9416962100
4	Sangeeta	Assistant	04.05.2020 to 08.05.2020	7988059471
5	Harinder	Dispatch Clerk	04.05.2020 to 08.05.2020	9812803817
6	Rajiv Kumar	Receipt Clerk	11.05.2020 to 16.05.2020	9034263893
7	Rakesh Kumar Shrivastava	Typist	04.05.2020 to 07.05.2020	9729841140
8	Naveen Kumar	Clerk-Typist	08.05.20 & 11.05.20 to 13.05.20	9315348597
9	Niraj Kumar	Clerk-Typist	14.05.2020 to 16.05.2020	7032033929
10	Parveen Kumar	Nazir	04.05.2020 to 07.05.2020	8684999999
11	Sandeep Singh	Clerk-Typist	08.05.20 & 11.05.20 to 13.05.20	7206799003
12	Sarita	Clerk-Typist	14.05.2020 to 16.05.2020	9416344572
13	Mohan Adhikari	Daftri	04.05.2020 to 08.05.2020	9813615935
14	Mukesh Kumar S/o Kanhaiya Lal	Peon	11.05.2020 to 16.05.2020	9813922106

JUDICIAL BRANCH AND CENTRAL LIBRARY

1	Balram	Superintendent Grade-II	04.05.2020 to 07.05.2020	9416875165
2	Sushila Kumari	Assistant	08.05.20 & 11.05.20 to 13.05.20	9416427951
3	Pankaj Rohilla	Clerk-Typist	14.05.2020 to 16.05.2020	9728284563
4	Rajiv Kumar S/o Prithvi Raj	Reader Grade-II (Librarian)	11.05.2020 to 16.05.2020	9466424068
5	Mayank Vats	Clerk-Typist	04.05.2020 to 08.05.2020	8168331940

RECORD ROOMS

1	Bhupender Singh	Record Keeper	04.05.2020 to 06.05.2020	9034033991
2	Arun Kumar	Deputy Record Keeper	07, 08 & 11.05.2020	8398019502
3	Vikas	Deputy Record Keeper	12.05.2020 to 14.05.2020	9466794269
4	Naveen Gahlawat	Clerk	15.05.2020 & 16.05.2020	8950195388
5	Mahesh Chand	Assistant	04.05.2020 to 06.05.2020	9518105807
6	Devender Kumar	Deputy Record Keeper	07, 08 & 11.05.2020	9306076620
7	Prem Lal	Deputy Record Keeper	12.05.2020 to 14.05.2020	9466396303
8	Sunil Nain	Clerk	15.05.2020 & 16.05.2020	9729059560
9	Suraj Sharma	Record Lifter	04.05.2020 to 08.05.2020	9466604266
10	Dharam Raj	Record Lifter	11.05.2020 to 16.05.2020	9466424503

(Y.S. Kathor)

District & Sessions Judge,

Sonipat

14/05/2020

IN THE COURT OF SH. RAJESH MALHOTRA,
ADDITIONAL DISTRICT & SESSIONS JUDGE, SONIPAT

DUTY FROM 04.05.2020 TO 16.05.2020

1. RAKESH BAJAJ READER (9416486599) – 04.05.2020
2. AMIT KUCHAR COPY CLERK(8708917679) -05.05.2020 TO 08.05.2020
3. NEELAM SHARMA TRANSLATOR(7988145331) – 11.05.2020,13.05.2020,14.05.2020
4. RAVINDER KUMAR CIVIL AHLMAD (9466769079) – 12.05.2020, 15.05.2020, 16.05.2020


RAJESH MALHOTRA

(ADDITIONAL DISTRICT JUDGE)

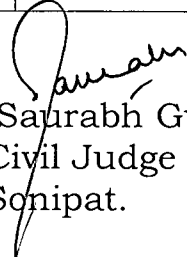
SONEPAT

OFFICE OF THE CIVIL JUDGE (SENIOR DIVISION),Office of the District and
Sessions Judge, Sonipat
SONIPAT.**ORDER:**Receipt No. 5818
Dated 4/5/2020

In compliance of order passed by Hon'ble District & Sessions Judge, Sonipat by virtue of endorsement no. 4212 dated 02.05.2020, following officials shall attend the office on the dates mentioned against each during the period from 04.05.2020 to 17.05.2020 (working days) and shall work from home during remaining period subject to the condition that they will not leave the station and shall be available immediately to report on duty as and when called without any lapse.

Sr. No.	Name	Designation	Mobile No. & Email Id	Duty Period
1.	Sh. Rakesh	Process Server	9416538830, Email id not available	04.05.2020 to 05.05.2020
2.	Sh. Surjeet	Process Server	9416387894, Email id not available	04.05.2020 to 05.05.2020
3.	Sh. Rajesh	Process Server	9468274839, Email id not available	06.05.2020 to 07.05.2020
4.	Sh. Umesh	Process Server	8199911137, Email id not available	06.05.2020 to 07.05.2020
5.	Sh. Surjeet	Process Server	9416387894, Email id not available	08.05.2020 to 09.05.2020
6.	Sh. Vikas Mahajan	Process Server	9467095423, Email id not available	08.05.2020 to 09.05.2020
7.	Sh. Speek	Process Server	8950194305, Email id not available	10.05.2020 to 11.05.2020

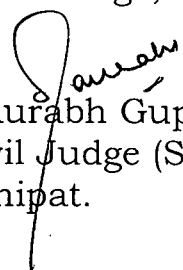
8.	Sh. Surya	Process Server	7206485060, Email id not available	10.05.2020 to 11.05.2020
9.	Sh. Mukesh	Process Server	7015275118, Email id not available	12.05.2020 to 13.05.2020
10.	Sh. Surjeet	Process Server	9416387894, Email id not available	12.05.2020 to 13.05.2020
11.	Sh. Rakesh	Process Server	9416538830, Email id not available	14.05.2020 to 15.05.2020
12.	Sh. Rajesh	Process Server	9468274839, Email id not available	14.05.2020 to 15.05.2020
13.	Sh. Umesh	Process Server	8199911137, Email id not available	16.05.2020 to 17.05.2020
14.	Sh. Surjeet	Process Server	9416387894, Email id not available	16.05.2020 to 17.05.2020


(Saurabh Gupta)
Civil Judge (Sr. Divn.)
Sonipat.

No. 381 /- Dated 4-5-2020.

Copy forwarded to the Ld. District & Sessions Judge, Sonipat for information and necessary action.




(Saurabh Gupta)
Civil Judge (Sr. Divn.)
Sonipat.

District & Session Judge
SONIPAT 4/5/2020

No. 110 /Dated 04.05.2020/

From

D. R. Chalia,
Additional Sessions Judge/
Fast Track Court,
Sonapat.

To

The Ld. District and Sessions Judge,
Sonapat.

Subject: Duty Roaster.


Respected Sir,

Kindly refer to your letter No. 4212 dated 02.05.2020 of the office of your good self on the above noted subject. I have the honour to submit that in compliance of your honours directions, the following staff shall be on duty on rotation basis :-

Sr. No.	Name of the official with designation	Mobile No.	Period
1.	Sh. Rajnish Kumar, Ahlmad	9996008765	04.05.2020 to 06.05.2020
2.	Ms. Reeta, Translator	9466661317	07.05.2020,08.05.2020 & 11.05.2020 to 12.05.2020
3.	Sh. Shamsher, Reader	9253767770	13.05.2020 to 14.05.2020
4.	Sh. Deepak Sharma, Copyist	9466035588	15.05.2020 to 16.05.2020

This is for your kind information, please.

Thanking you,


(D. R. Chalia)
Additional Sessions Judge/
Fast Track Court,
Sonapat.
(UID NO.HR0065)

No. 249 /Dated 4.5.2020

From

Ashwani Kumar,
Addl. District & Sessions Judge,
Sonipat.

To

Learned District & Sessions Judge,
Sonipat.

Subject: **Duty period w.e.f. 04.05.2020 to 16.05.2020**

Respected Sir,

In reference to your good office letter bearing Endst. No.4212 dated 02.05.2020 on the subject cited above, I have the honour to submit that the following officials shall perform the duty as under :-

Sr. No.	Name of the official S/Shri/Ms.	Dated	Mobile No.	Email ID
1	Ms.Neelam Madaan, Reader Grade-I	04.05.2020 and 05.05.2020	9416401008	neelammadaan68@gmail.com
2	Sh.Arvind Kumar, Stenographer Grade II	04.05.2020 and 05.05.2020	9812245486	ak8719733@gmail.com
3	Anil Kumar, Stenographer Grade-I	04.05.2020 and 05.05.2020	9215490003	aneel2468@gmail.com
4	Sh.Jitender Pawar, Ahlmad	06.05.2020 to 08.05.2020 and 11.05.2020 & 12.05.2020	8901246281	jpawar553@gmail.com
5	Ms.Meenakshi Sharma, Additional Ahlmad	13.05.2020 to 16.05.2020	9467284510	meenakshi.v167@gmail.com
6	Amit Verma, Translator	05.05.2020, 11.05.2020 and 12.05.2020	9466804608	amitvrma@1212gmail.com

Thanking you,

Yours Sincerely,

Ashwani Kumar
Ashwani Kumar,
Addl. District & Sessions Judge,
Sonipat.

OFFICE ORDER.

Rotation Arrangement of the officials, w.e.f. 02.05.2020 to 17.05.2020 (excluding holidays).

In view of the instructions contained in letter Endst. No.3859 dated 31.03.2020 of the Office of learned District & Sessions Judge, Sonipat and letter No.511 Spl./Gaz.II(17) of the Registrar (Gaz.II) for Registrar General, the following officials shall attend the duties as under:-

Sr. No.	Name of the officials and their mobile phone numbers.	Email-ID	Date.
1.	Sh.Virender Sharma, Judgment Writer.	virender.158sharma@gmail.com . M.9416551910.	15.05.2020 & 16.05.2020
2.	Sh.Manish Kumar, Stenographer.	manishsnp1983@gmail.com . M.9466255544	15.05.2020 & 16.05.2020
3.	Sh. Pardeep Kumar.	pkpawar17@gmail.com M.8851701406	14.05.2020 15.05.2020 16.05.2020
4.	Sh. Mohan Attri.	atrimohan72@gmail.com M.9416394520	04.05.2020 05.05.2020 06.05.2020 07.05.2020
5.	Sh. Kailash	kumarkailash90@gmail.com M.9812072179	08.05.2020 11.05.2020 15.05.2020 16.05.2020
6.	Sh. Rajender Saini,	rajendersaini2u@gmail.com M.9996416699	12.05.2020 13.05.2020 14.05.2020

Note: The officials (not attending the office) will not leave the station and shall be available immediately to report as and when called without any lapse.

(Signature)
(Rajesh Sharma)

Addl. District & Sessions Judge,
Sonipat,

Endst. No. 137 Dated 4.5.20.

Forwarded to the learned District & Sessions Judge, Sonipat for information and necessary action, please.

(Signature)
(Rajesh Sharma)

Addl. District & Sessions Judge,
Sonipat,

No. 243 Dated 2-5-20

From

Devinder Singh,
Addl. District and Sessions Judge,
Sonipat.

To

Learned District & Sessions Judge,
Sonipat

Subject: Duty period w.e.f. 02.05.2020 to 16.05.2020

Respected Sir,

In reference to your good office letter bearing Endst.No.4212 dated 02.05.2020 on the subjected cited above, I have the honor to submit that the following officials shall perform the duty as under:

Sr.No.	Name of the official	Date	Mobile No	e-mail IDs
1.	Sh.Suresh Kumar, Reader	06.05.2020	9034245705	sureshtyagi000@gmail.com
2.	Ms.Saroj Rani -Stenographer-I	06.05.2020	9992405318	sarojrani18452@gmail.com
3.	Sh.Ashok Kumar, Criminal Ahlmad	04.05.2020 05.05.2020 06.05.2020	9466844891	ashokpanipat2008@gmail.com
4.	Sh.Ravinder, LAC Clerk	07.05.2020 08.05.2020, 11.05.2020,	9050286572	ravinderantil74@gmail.com
5.	Sh.Bijender Civil Ahlmad	12.05.2020 13.05.2020 14.05.2020	8570920140	bsmalik82@gmail.com
6.	Ms.Neeru LAC Clerk	15.05.2020 16.05.2020	9996712225	NeeruSethi77@gmail.com

Thanking you.

Yours faithfully,

Devinder Singh
(Devinder Singh)


Addl. District & Sessions Judge,
Sonipat

OFFICE ORDER

In view of the instructions contained in the letter dated 02.05.2020 received from the office of Learned District & Sessions Judge, Sonapat, the following officials shall attend the duties as under:

Sr. No.	Name of the officials	Date
1.	Poonam Rani, Reader Phone No.9034785685	04.05.2020 to 06.05.2020
2.	Surender Kumar, Ahlmad Phone No.921538809 Email ID Kumarsurender683@gmail.com	07.05.2020, 08.05.2020, 11.05.2020
3.	Vinati, Ahlmad Phone No.9729395782 Email ID Vinati Vashisht snp.com	12.05.2020 to 13.05.2020
4.	Usha Translator, Phone No.9466705105	14.05.2020 to 16.05.2020
5.	Sonia Sharma, JW Phone No.9416169447 delsonias@gmail.com	11.05.2020 to 17.05.2020


Note: The concerned staff (not attending the office) will not leave the station and shall be available immediately to report as and when called without any lapse.


(Sonika),
Additional Principal Judge
(Family Court), Sonapat.

ND. 147 Dt. 4-5-20

Forwarded to learned District & Sessions Judge, Sonapat for necessary ^{information}

action, please.


(Sonika),
Additional Principal Judge
(Family Court), Sonapat.


ROTATIONAL ARRANGEMENT OF THE OFFICIALS W.E.F. 04.05.2020 TO 16.05.2020.

Date	Officials on duty
04.05.2020	Ms. Geeta Arya Reader, Mob.: 9253334121 Email: geetaarya06@gmail.com
05.05.2020 to 8.5.2020	Mr. Manoj Kumar Steno, Mob.: 8395909888 email: manoj_ksteno@yahoo.com
09.05.2020 to 10.05.2020	Mr. Satpal, Translator, Mob: email:
11.05.2020 and 12.05.2020	Mr. Hemant, Ahlmad, Ms. Geeta Arya Reader, Mob.: 9253334121 Email: geetaarya06@gmail.com Mr. Jai Bhagwan, Stenographer-I
13.05.2020	Mr. Jai Bhagwan, Stenographer-I
14.05.2020 to 16.05.2020	Mr. Monu, Copy Clerk,

04.05.2020	Ms. Poonam and Mr. Satbir
05.05.2020	Mr. Vikash and Mr. Satbir,
06.05.2020	Mr. Vikas and Ms. Poonam
07.05.2020	Ms. Poonam and Mr. Satbir
08.05.2020	Mr. Vikash and Mr. Satbir,
09.05.2020	Mr. Vikas and Ms. Poonam
10.05.2020	Ms. Poonam and Mr. Satbir
11.05.2020	Ms. Poonam and Mr. Vikas
12.05.2020	Mr. Vikash and Mr. Satbir,
13.05.2020	Mr. Vikas and Ms. Poonam
14.05.2020	Mr. Vikash and Mr. Satbir,
15.05.2020	Ms. Poonam and Mr. Satbir
16.05.2020	Ms. Poonam and Mr. Vikas

Note: The concerned staff (not attending the office) will not leave the station and shall be available immediately to report as and when called without any lapse.

The officials are directed to get their leave sanctioned as per procedure.


Dr. Parminder Kaur

Additional Sessions Judge,

Sonepat, 02.04.2020

No. 94 /Dated 02/05 /2020

From

Rajesh Gupta,
Addl. District & Sessions Judge,
Sonipat.

To

Learned District & Sessions Judge,
Sonipat.

Office of the District and
Sessions Judge, Sonipat

Receipt No. 5777
Dated 21/5/2020

Subject: **Duty roster w.e.f. 04.05.2020 to 17.05.2020**

Respected Sir,

In reference to honour's letter bearing Endst. No.4212 dated 02-05-2020 on the subject cited above, I have the honour to submit that the following officials shall perform the duty as under :-

Sr. No.	Name of the official S/Shri/Ms.	Dated	Mobile No.	Email ID
1	Ms.Ramesh Dalal, Reader Grade-I	07.05.2020 & 08.05.2020	9300000709	rameshdalal786@gmail.com
2	Joginder Sharma, Stenographer Grade I	07.05.2020 & 08.05.2020	9416488191	Joginder.parlhad.sharma@gmail.com
3	Ashok, Criminal Ahlmad	06.05.2020 to 08.05.2020	9873782815	ashokgarg9050582815@gmail.com
4	Manesh, Civil Ahlmad	15.05.2020 to 16.05.2020	9466981299	dahiyamanesh544@gmail.com
5	Viresh, LAC Ahlmad	04.05.2020 to 05.05.2020	08950120899	lakra.viresh22@gmail.com
6	Parmod, Copy Clerk	11.05.2020 and 12.05.2020	9017287211	mailme.parmod@gmail.com
7	Shalini, Translator	13.05.2020 and 14.05.2020	7494812433	shaliniverma44@gmail.com

Thanking you,

Yours Sincerely,




Rajesh Gupta
Rajesh Gupta,
Addl. District & Sessions Judge,
Sonipat.

Office Order

In view of instruction contained in order dated 02.05.2020 passed by the Learned District and Sessions Judge, Sonipat conveyed to this court vide endorsement No . 4212 dated 02.05.2020 during the period of the working of the undersigned from home, the following one official on rotation basis in the court of undersigned for urgent work is hereby deputed as under.

Sr. No.	Official Name	Duty(Date)	Contact No	E-mail ID
1	Meenu Sharma	04.05.2020 05.05.2020	8295977227	meenusudhir.sharma@gmail.com
2	Dharpal	06.05.2020 07.05.2020	9416370065	dharampalgaur794@gmail.com
3	Rajesh	08.05.2020 11.05.2020 12.05.2020	8199990224 7988947072	rajeshkumar6981@gmail.com
4	Teenu	15.05.2020 16.05.2020	9991155079	kumarleo48@yahoo.com

The remaining staff on the aforesaid date shall not attend the office with the provision that the said staff will not leave the station and shall be available immediately to report as and when called without any laps. Since the undersigned is on duty on 13.05.2020 and 14.05.2020 the entire staff shall remain present on duty on these dates.


(Rahul Bishnoi)

Addl. District and Sessions Judge
Sonipat

No.....158..... Dated.....04-05-2020.....

Copy of this order sent to the office of Ld. District and Sessions Judge, Sonipat for information and necessary action please.


(Rahul Bishnoi)

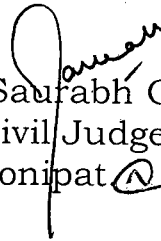
Addl. District and Sessions Judge
Sonipat

OFFICE OF THE CIVIL JUDGE (SENIOR DIVISION), SONIPAT.

ORDER:

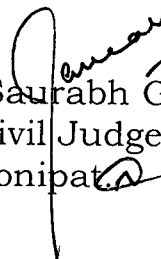
In Compliance of order passed by Hon'ble District & Sessions Judge, Sonipat by virtue of endorsement no. 4212 dated 02.05.2020. The following officials shall attend the office on the dates mentioned against each during the period from 04.05.2020 to 17.05.2020 (working days) and shall work from home during remaining period subject to the condition that they will not leave the station and shall be available immediately to report on duty as and when called without any lapse.

Sr. No.	Name	Designation	Mobile No. & Email id	Duty Period
1.	Sh. Vikas Malik	Criminal Ahlmad	9812170169 vk.malik84@gmail.com	04.05.2020 to 06.05.2020
2.	Sh. Vikas Maan	Civil Ahlmad	8859908068 Vikasmann225@gmail.com	07.05.2020 to 10.05.2020
3.	Sh. Gaurav	Crminial Ahlmad	816848121 Gkgauravkumar584@gmail.com	11.05.2020 to 13.05.2020
4.	Ms. Neelam	Execution Clerk	7988697268 Nk6651983@Gmail.com	14.05.2020 to 17.05.2020


(Saurabh Gupta)
Civil Judge (Sr. Divn.)
Sonipat

No. 376 /- Dated 4-5-20 /-

Copy forwarded to the Ld. District & Sessions Judge, Sonipat for information and necessary action.

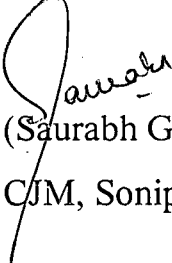

(Saurabh Gupta)
Civil Judge (Sr. Divn.)
Sonipat

OFFICE ORDER

In view of the instructions contained in order bearing Endst. No. 4212 dated 02.05.2020 of learned District & Sessions Judge, Sonipat, the following officials shall attend the duty as per the below roster:-

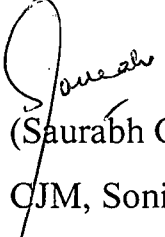
Sr. No.	Name of Official	Period of Duty	Days	Mobile No.
1.	Sunita	13.5.2020 to 15.5.2020	3	9466795677
2.	Narender	10.5.2020 to 12.05.2020	3	7988286540
3	Navdeep	16.5.2020 to 17.5.2020	2	9991221070
4.	Poonam	4.5.2020 to 6.5.2020	3	8708436240
5.	Rakesh	7.5.2020 to 9.5.2020	3	7015377121

The officials who shall not attend the duty on the respective dates, as per the above roster, are directed that they will not leave the station and shall be available, immediately to report as and when called, without any lapse.


(Saurabh Gupta)
CJM, Sonipat.

No 41 Dated 04/05/2020

Copy forwarded to Ld. District & Sessions Judge, Sonipat for information and necessary action, please.


(Saurabh Gupta)
CJM, Sonipat.

**IN THE COURT OF MS. MANVIKA YADAV, PRINCIPAL MAGISTRATE,
JUVENILE JUSTICE BOARD, SONEPAT**

Office of the District and
Sessions Judge, Sonipat

OFFICE ORDER:-

577/
Receipt No. 02/5/2020
Dated 02/5/2020

The following officials are hereby deputed during the duty hours from
01.5.2020 to 17.5.2020 as under:-

Sr. No.	Name of Official	Period of Duty	Email Id	Mobile Number
1.	Anil Hooda, Ahlmad	01.05.2020 – 04.05.2020	anilhooda.naarm@gmail.com	8053233770
2.	Anjali, Steno	05.05.2020 – 07.05.2020	anjali.kochar93@gmail.com	9034199654
3.	Rohit, Clerk	08.05.2020 – 12.05.2020	rohitk089@gmail.com	8571824010
4.	Mohan Rakesh, Reader	13.05.2020 – 17.05.2020	mohanrakesh855@gmail.com	9416875123

It is clarified that none of the official shall leave the station, and shall be available immediately to report as and when called, without any lapse.

-sd-
(Manvika Yadav)
Principal Magistrate, JJB
Sonapat/01.05.2020

**DUTY ROSTER RELATING TO THE COURT OF SH. ASHOK
KUMAR-IV LD. CJ(JD)-JMIC SONIPAT**

DATE	NAME OF THE OFFICIAL
2-05-2020	NEERAJ/SONU/SAHIL
3-05-2020	RAGHU/RAJNEESH/SAHIL
4-05-2020	NAVEEN/SONU/PREETI
5-05-2020	DEV/ RAJNEESH/PREETI
6-05-2020	NEERAJ/SONU/PREETI
7-05-2020	RAGHU/RAJNEESH/PREETI
8-05-2020	NAVEEN/SONU/PREETI
9-05-2020	DEV/ RAJNEESH/PREETI
10-05-2020	NEERAJ/SONU/PREETI
11-05-2020	RAGHU/RAJNEESH/SAHIL
12-05-2020	NAVEEN/SONU/SAHIL
13-05-2020	DEV/RAJNEESH/SAHIL
14-05-2020	NEERAJ/SONU/SAHIL
15-05-2020	RAGHU/RAJNEESH/SAHIL
16-05-2020	NAVEEN/SONU/SAHIL
17-05-2020	DEV/RAJNEESH/SAHIL

PHONE NUMBER & E-MAIL OF OFFICIALS

HARVINDER (READER)	harvinderkuhar1977@gmail.com 9466513453
DEV (AHLMAD)	9812541414 taxamsingh@gmail.com
NAVEEN (AHLMAD)	8168337493 naveendahiya82@gmail.com
NEERAJ (AHLMAD)	7015942945 onlyadityakaushik@gmail.com
RAGHU (AHLMAD)	8295522080 raghualiasjajo1986@gmail.com
Preeti (steno)	9729426074 preetichhabra1802@gmail.com
Sahil (steno)	sahiltaak786@gmail.com
	8683010744
Rajnish (Peon)	9812825626
Sonu (peon)	9588786477


 Ashok Kumar-IV
 Judicial Magistrate 1st Class
 Sonapat

3/5/20

IN THE COURT OF VINAY KAKRAN, CIVIL JUDGE (JR. DIVISION), SONEPAT.

The following officials are hereby deputed during duty hours from 04.5.2020 to 17.5.2020 as under : -

Sr. No.	Name of Official	Period of Duty	Days	Mobile No.
1.	Gunvir Singh, Reader	14.05.2020, to 17.5.2020	4	9416097197
2.	Santosh- JW -ii	16.05.2020 & 17.5.2020	2	8307556930
3.	Sonal- Stenographer-iii	14.5.2020 & 15.5.2020	2	8168003130
4.	Virender- Ahlmad	3.5.2020 & 15.5.2020 to 17.5.2020	4	7988030262
5.	Pardeep -Addl. Ahlmad	4.5.2020 to 07.5.2020	4	9034811434
6.	Sandeep-Addl. Ahlmad	12.5.2020 to 14.5.2020	3	9416193835
7.	Rashmi-Addl. Ahlmad	08.5.2020 to 11.5.2020	4	9991146886
8.	Bhushan - Peon	11.5.2020 to 17.5.2020	7	9729815419
9.	Sunil- Peon	04.5.2020 to 10.5.2020	7	9813713049

None of the official shall leave the station, and shall be available immediately to report as and when called, without any lapse.

—sd/—

(Vinay Kakran)

Civil Judge (Jr. Divn.)-cum-
Judicial Magistrate 1st Class,
Sonipat.

Copy of this order be forwarded to Id. Distt. & Sessions Judge, Sonapat, for information & necessary action, please.

—sd/—

(Vinay Kakran)

Civil Judge (Jr. Divn.)-cum-
Judicial Magistrate 1st Class,
Sonipat.

From

Manvika Yadav
ACJ(SD)-cum-JMIC,
Sonapat.

Office of the District and
Sessions Judge, Sonipat

Receipt No. 5766
Dated 21.5.2020

To

The Learned District & Sessions Judge,
Sonapat.

Sub: Duty roster for the period from 03.05.2020 to 17.05.2020.


Respected Sir,

I have the honour to submit in reference to letter dated 02.05.2020,
following official shall attend the duties from 03.05.2020 to 17.05.2020 as under:-

Sr. No.	Name of Official	Period of Duty	Days	Mobile No.
1.	Anju, Civil Alhmad	08.5.2020, 09.05.2020, 10.05.2020, 17.05.2020	4	8708892675
2.	Ravinder, Addl. Alhmad	05.05.2020, 06.05.2020, 07.05.2020, 16.05.2020	4	946540310
3.	Rakesh, additional Alhmad	11.05.2020, 12.05.2020, 13.05.2020, 14.05.2020	4	8708209948
4.	Bharti, Addl. Alhmad	03.05.2020, 04.05.2020, 05.05.2020, 15.05.2020, 17.05.2020	5	8950600257

.This is for your kind information and necessary action please

,Thanking You,


(Manvika Yadav)
ACJ(SD)-CUM-JMIC
Sonapat/02.05.2020

Received at 12.03 P.M. *Ally*
2.5.2020

Office of the District and
Sessions Judge, Sonipat

Receipt No. 9759

Dated 02/5/2020

OFFICE ORDER:

In view of the instructions contained in order bearing Endst. No.4191 dated 01.05.2020 of learned District & Sessions Judge, Sonipat, the following officials shall attend the duty as per the below roster:-

Sr. No.	Official name	Designation	Period	Contact No.
1.	Sh. Balraj Hooda	Reader	02.05.2020 & 03.05.2020	9255277802
2.	Ms. Hema	Stenographer-III	02.05.2020 & 03.05.2020	9996703263
3.	Sh. Sudhir Bhardwaj	Addl. Ahlmad	02.05.2020 & 03.05.2020	9255488232
4.	Sh. Krishan	P.S.	02.05.2020 & 03.05.2020	9467109337

The officials who shall not attend the duty on the respective dates, as per the above roster, are directed that they will not leave the station and shall be available, immediately to report as and when called, without any lapse.

(Signature)
(Sachin Yadav)
ACJ(SD) Gohana

No. 314 dated 25-20

Copy forwarded to learned District & Sessions Judge, Sonipat, for information and necessary action, please.

(Signature)
(Sachin Yadav)
ACJ(SD) Gohana

OFFICE ORDER:

In view of the instructions contained in order bearing Endst. No. 4212 dated 02.05.2020 of learned District & Sessions Judge, Sonipat, the following officials shall attend the duty as per the below roster:-

Sr. No.	Official name	Designation	Period	Contact No.	Email ID
1.	Sh. Balraj Hooda	Reader	12.05.2020 to 17.05.2020	9255277802	Not available
2.	Ms. Hemra	Stenographer -III	12.05.2020 to 14.05.2020	9996703263	hemasehgal2012@gmail.com
3.	Sh. Deepak Kumar	Stenographer -II	15.05.2020 to 17.05.2020	9813940242	Deepakrana.dr374@gmail.com
4.	Sh. Sudhir Bhardwaj	Addl. Ahlmad	12.05.2020 to 14.05.2020	9255488232	sudhirbhardwaj6@gmail.com
4.	Sh. Ranbir Singh	Addl. Ahlmad	15.05.2020 to 17.05.2020	9466549432	Not available
5.	Ms. Geeta	Ahlmad	04.05.2020 to 11.05.2020	9817349080	er.geeta2012@gmail.com
6.	Sh. Sanjeev	P.S.	04.05.2020 to 08.05.2020	9050231300	Not available
7.	Sh. Naveen	P.S.	09.05.2020 to 12.05.2020	8813877335	kumarnaveenmor@gmail.com
8.	Sh. Jai Kishan	P.S.	13.05.2020 to 17.05.2020	8059384221	Not available

The officials who shall not attend the duty on the respective dates, as per the above roster, are directed that they will not leave the station and shall be available, immediately to report as and when called, without any lapse.

(Sachin Yadav)
ACJ(SD) Gohana

No. 317 dated 2-5-20

Copy forwarded to learned District & Sessions Judge, Sonipat, for information and necessary action, please.

(Sachin Yadav)
ACJ(SD) Gohana

ORDER:-

Keeping in view order no.13/Spl./RG/Misc. dated 29.04.2020 passed by the Hon'ble Punjab and Haryana High Court, Chandigarh and in view of letter Endst. No.4212 dated 02.05.2020 passed by learned District & Sessions Judge, Sonapat following officials shall attend the duty as per the roster below:-

Sr.No.	Name of Official	Period of Duty	Phone Number
1	Sh. Naveen, Ahlmad	04.05.2020 to 05.05.2020	9729127841
2	Ms. Pooja, Addl. Ahlmad	06.05.2020 to 07.05.2020	9255414580
3	Sh. Jitender Arya, Reader	08.05.2020 to 10.05.2020	9034210674
4	Sh. Surender, Ahlmad	08.05.2020 to 10.05.2020	9050504999
5	Sh. Rinku, Ahlmad	11.05.2020 to 12.05.2020	7357578485
6	Ms. Urmila, Copyist	13.05.2020 to 14.05.2020	9050037499
7	Sh. Ashok, Examiner	15.05.2020 to 17.05.2020	8053652424
8	Ms. Renu Steno	08.05.2020	9254673092
9	Ms. Deepak, Steno	09.05.2020 to 10.05.2020	9466522267
10	Sh. Raj Kumar, PS	04.05.2020 to 05.05.2020	7015700686
11	Sh. Yog Singh, PS	06.05.2020 to 07.05.2020	8059333816
12	Sh. Sanjay, PS	11.05.2020 to 12.05.2020	8053007741
13	Sh. Krishan Kant, PS	13.05.2020 to 14.05.2020	9813204011
14	Sh. Dharmanand, Bailiff	15.05.2020 to 17.05.2020	9813443361

The officials who shall not attend the duty on the respective dates, as per the above roster, are directed that they will not leave the station and shall be available immediately to report as and when called, without any lapse. Sh. Ravinder, Peon shall attend the Camp Office of the undersigned during the period of working from home.

(Email-id surendersinghkataria@gmail.com through Reader.)

-sd-
Jogindri
Addl. Civil Judge (Sr. Divn.)
Sub Divisional Judicial Magistrate,
Kharkhoda.

No. 326 Dated 09/5/20

Copy forwarded to Ld. District & Sessions Judge, Sonapat for information and necessary action, please.

-sd-
Jogindri
Addl. Civil Judge (Sr. Divn.)
Sub Divisional Judicial Magistrate,
Kharkhoda.

OFFICE ORDER

The following officials shall attend the office on the dates mentioned against each during the period from 04.05.2020 to 17.05.2020 and shall work from home during remaining period subject to the condition that they will not leave the station and shall be available immediately to report on duty as and when called without any lapse.

- | | | |
|---|--------------------------|-----------------------|
| 1. Shri Parveen Kumar, Reader | 11.05.2020 to 17.05.2020 | <i>Parveen Kumar</i> |
| 2. Shri Rajesh Kumar, Examiner | 04.05.2020 to 10.05.2020 | <i>Rajesh</i> |
| 3. Shri Surender Kumar, Stenographer-II | 04.05.2020 to 10.05.2020 | <i>Surender</i> |
| 4. Shri Virender Gera, Stenographer-III | 11.05.2020 to 17.05.2020 | |
| 5. Shri Vinod Kumar, Civil Ahlmad | 04.05.2020 to 07.05.2020 | <i>Vinod</i> |
| 6. Shri Amit Yadav, Addl. CrI. Ahlmad | 08.05.2020 to 11.05.2020 | <i>Amit Yadav</i> |
| 7. Shri Amit Panchal, Addl. CrI. Ahlmad | 12.05.2020 to 15.05.2020 | <i>A</i> |
| 8. Ms. Pinki, Addl. Ahlmad (CIS) | 16.05.2020 to 17.05.2020 | <i>P</i> |
| 9. Shri Rajesh Kumar, DRK | 04.05.2020 to 10.05.2020 | <i>R</i> |
| 10. Shri Ram Kiran Tyagi, Copyist | 11.05.2020 to 17.05.2020 | <i>Ram Kiran</i> |
| 11. Shri Kuldeep Singh, Naib Nazir | 04.05.2020 to 10.05.2020 | <i>Kuldeep Singh</i> |
| 12. Shri Ishwar Singh, Baliff | 11.05.2020 to 17.05.2020 | <i>Ishwar</i> |
| 13. Shri Prem Kumar, Process Server | 14.05.2020 to 17.05.2020 | <i>Prem Kumar</i> |
| 14. Shri Virender Kumar, Process Server | 08.05.2020 to 13.05.2020 | <i>Virender</i> |
| 15. Shri Rakesh Kumar, Process Server | 04.05.2020 to 07.05.2020 | <i>Rakesh</i> |
| 16. Shri Parveen Kumar, Process Server | 08.05.2020 to 13.05.2020 | <i>Parveen PS</i> |
| 17. Shri Surender Kumar, Process Server | 04.05.2020 to 07.05.2020 | <i>Surender Kumar</i> |
| 18. Shri Devi Singh, Record lifter | 11.05.2020 to 17.05.2020 | <i>Devi</i> |
| 19. Shri Pardeep Kumar, Peon | 04.05.2020 to 10.05.2020 | <i>Pardeep</i> |
| 20. Shri Krishan Kumar, Peon | 11.05.2020 to 17.05.2020 | <i>Krishan</i> |
| 21. Shri Deepak Sharma, Mali | 04.05.2020 to 10.05.2020 | <i>Deepak Sharma</i> |

22. Shri Gaurav, Sweeper

04.05.2020 to 10.05.2020

Ganaur

23. Shri Raj Kumar, Sweeper

12.05.2020 to 17.05.2020

2 10/05/20

Vishal

Vishal

Addl. Civil Judge (Senior Division),

Ganaur.

No 1043. Date 04.05.2020

Forwarded to Ld. Dist & Sessions Judge, Sonapat for
information & necessary action please.

Vishal

VISHAL

Addl. Civil Judge (Sr. Divn.)
Ganaur, Sonapat (Hr)

04 MAY 2020